

foration of uterus following abortion, kidney failure may cause death.

(b) Under the MTP Act 1971 only trained registered medical personnel as defined in the MTP Act are authorised for conducting MTP. No paramedical staff or quacks are permitted to perform MTP.

### **New Homeopathic Dispensaries in Delhi**

2218. SHRI WANGPHA LOWANG. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Homeopathic dispensaries within 10 Km. radius of Parliament House, New Delhi and

(b) whether Government propose to set up more such dispensaries in the area in near future, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) Three

(b) No such, proposal is under consideration

### **Scheme to produce controlled Cloth**

2219. SHRI VIJAY N PATIL Will the Minister of TEXTILES be pleased to state.

(a) the latest scheme of Government to produce adequate quantity of controlled cloth.

(b) whether Government have taken steps to make controlled cloth available at reasonable price; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SA-

ROJ KHAPARDE): (a) to (c). Presently controlled cloth is produced by NTC mills and the Handloom Sector. During 1989-90, the target of production in respect of NTC mills and Handloom Sector have been respectively fixed at 175 million sq. meters and 600 million sq. meters. Controlled cloth produced by NTC mills and Janata cloth produced by Handloom Sector is being sold at affordable prices, with an element of subsidy. The average consumer prices of Dhoti, Saree Long Cloth produced by NTC mills during April-June, 1989 were Rs. 5.80 7.19 and 7.88 per meter respectively.

### **Action Plan on Recommendations of National Commission on Urbanisation**

2220 SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 22 February, 1989 to Starred Question No. 14 regarding recommendations of National Commission on Urbanisation and state:

(a) whether the proposed action plan based on the recommendations of the National Commission on Urbanisation has been finalised, and

(b) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

[Translation]

### **Illegal felling of Trees in Gujarat**

2221. SHRI CHHITUBHAIGAMIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether cases of illegal cutting of trees worth crores of rupees from the jungles